

SHEKHAR SINGH) : (a) to (c). No areas in West Bengal, Himalayan Foothills and Dhansiri Valley have been offered for drilling to the Soviet Union. However, in pursuance of the Working Programme agreed between the two countries, Soviet experts will drill a location Cheri in Himalayan Foothills for geological prospecting. The drilling has not yet commenced.

ISI marking on LPG stoves and inspection by gas agencies

4782. SHRI RAM PUJAN PATEL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any rule of inspection of gas stove, if not purchased from L.P.G. agency, in case of release of new L.P.G. connection;

(b) whether it is a fact that LPG Agencies/Dealers as well as concerned officials of Indian Oil Corporation can compel consumers and charge some extra gratification without any receipt for getting the stove inspected in spite of production of an I.S.I. marked stove's receipt;

(c) if so, the reasons for not mentioning such clauses in the allotment letter to the consumers for new LPG connection;

(d) if not, the number of complaints received by the LPG Companies or by Government during the period from 1.10.1985 to 28.2.1986; and

(e) the action taken against the dealers/agencies involved in such type of complaints ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) and (c). No, Sir. The distributors are authorised to charge a testing fee of Rs. 10/- only in such cases; and are expected to issue a receipt for this recovery from the consumer.

(d) The oil industry does not maintain a separate record of the complaints pertaining to the inspection of gas stoves.

(e) All specific complaints are investigated and action is taken against the erring distributors under the Market Discipline Guidelines.

[*Translation*]

LPG based production units

4783. SHRI MANVENDRA SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to set up LPG based power production units keeping in view the shortage of electricity in the country;

(b) if so, the number thereof and the names of the places where these will be set up along with their, capacity and the time by which these will be set up; and

(c) whether Government propose to set up such a power generation unit in Mathura also ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Autonomy to public sector undertakings in their financial policy matters

4784. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to grant full autonomy to various public sector undertakings in their financial policy matters and their day to day functioning;

(b) whether opinion of different administrative Ministries has been sought in this connection; and

(c) if so, whether they have also approved this proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The Government is of the view that the public enterprises at present enjoy sufficient degree of autonomy required for them to function as commercial organisations commensurate with their accountability and the Government's own accountability to Parliament. However, in a fast changing situation, the adequacy or otherwise of the powers delegated is under constant review.

Microwave link between Veraval and Una in Gujarat

4785. **SHRI MOHANBHAI PATEL :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is a great demand to instal microwave link between Veraval and Una in Gujarat;

(b) if so, since long this proposal is pending before the Government; and

(c) the reaction of Government there-to and when it will be implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) There is a request to instal microwave link between Veraval and Una in Gujarat.

(b) The proposal came up during April 1985.

(c) A proposal for a UHF link has been examined from technical and financial points of view. With the present constraint in the resources, it, has not been found feasible to be included in the 7th Plan.

Import of power generating machinery in public sector units in Gujarat

4786. **SHRI MOHANBHAI PATEL :**
**SHRI AMARSINH RATHA-
WA :**

Will the Minister of ENERGY be plea-

sed to state :

(a) whether Government are aware that Gujarat is one of the States which are facing problem of power;

(b) whether Gujarat Government or some public sector units in Gujarat have approached the Union Government for permitting them to import power generation machinery;

(c) if so, the details thereof;

(d) the names of other States which have requested the Government in this regard;

(e) the action taken by Government thereon; and

(f) what is the Government's policy to permit the State Government or individuals to import power generating machinery ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Gujarat has been, by and large, meeting its energy requirement.

(b) to (f). The information is being collected and will be laid on the Table of the House.

Relief to sick Cement Units

4787. **SHRI RAMASHRAY PRASAD SINGH :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to grant relief to the sick cement units in the country;

(b) if so, the total number of sick units;

(c) the details of the assistance proposed to be given to them;

(d) whether all the sick units will be covered in 1986-87; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL